GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION No. 54 TO BE ANSWERED ON 02.02.2023

Extinct wildlife species in Rajasthan

54. SHRI NEERAJ DANGI:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that there has been a continuous decline in the number of wildlife species in the State of Rajasthan, during last five years;
- (b) if so, the details of the said extinct wildlife species; and
- (c) the details of the steps taken by Government towards protecting these extinct wildlife species and the extent to which these steps have proved to be effective?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) As informed by the State of Rajasthan, there is no record of continuous decline in number of wildlife species in the State of Rajasthan during the last five years.
 - (c) The important steps taken to protect wildlife in the country include:
 - (i) The Wild Life (Protection) Act, 1972 provides for stringent punishment for violation of its provisions. The Act also provides for forfeiture of any equipment, vehicle or weapon that is used for committing wildlife offence(s). Rare and endangered species found in India, like Tiger, Snow Leopard, Great Indian Bustard, Gangetic Dolphin, Dugong, etc. have been listed in Schedule-I of the Wild Life (Protection) Act, 1972 thereby providing them highest degree of protection.
 - (ii) Protected Areas, viz., National Parks, Sanctuaries, Conservation Reserves and Community Reserves have been created in the country covering important habitats to provide better protection to wildlife, including threatened species and their habitat.

- (iii) Financial assistance is provided to the State/Union Territory Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats', for better protection to wildlife and improvement of habitat.
- (iv) The local communities are involved in conservation measures through eco-development activities which help the forest departments in protection of wildlife.
- (v) The Wild Life Crime Control Bureau (WCCB) coordinates with State/UTs and other enforcement agencies to gather intelligence about poaching and unlawful trade in wild animals and animal articles.
- (vi) Alerts and advisories were issued by WCCB on poaching and illegal trade of wildlife to the concerned State and Central agencies for preventive action.
